POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

DECCAN AVIATION LIMITED

(**Registered Office:** 35/2, Cunningham Road, Bangalore – 560052)

This announcement setting out the details subsequent to the completion of the offer made vide public announcement published on June 6, 2007, corrigendum public announcement published on June 20, 2007, corrigendum public announcement published on July 26, 2007 and corrigendum public announcement published on September 11, 2007 pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations") is being issued by Edelweiss Capital Limited ("**Manager to Offer**"), on behalf of Kingfisher Radio Limited ("**Acquirer**"), along with the Persons Acting in Concert, namely, United Breweries (Holdings) Limited and UB Overseas Limited (together referred to as the "**PACs**") for the acquisition of 27,126,360 fully paid-up equity shares of the face value of Rs.10/- each representing 20% of the outstanding share capital of Deccan Aviation Limited at a price of Rs. 155/- (Rupees One Hundred and Fifty Five Only) each per fully paid up equity share, payable in cash are as under:

1. Name of the Target Company : Deccan Aviation Limited
2. Name of Acquirer(s) including PACs : Kingfisher Radio Limited, United Breweries (Holdings) Limited and UB Overseas Limited
3. Name of Manager to the Offer : Edelweiss Capital Limited
4. Name of the Registrar to the offer, if any : Karvy Computershare Private Limited
5. Offer Details
   a. Date of opening of the offer : September 12, 2007
   b. Date of closure of the offer : October 01, 2007
6. Details of the acquisition

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
1	Offer price	Rs. 155/- per fully paid up equity share		Rs. 155/- per fully paid up equity share	
2	Share holding of Acquirer and PACs (No & %) before the Public Announcement (P.A.): i) Kingfisher Radio Limited ii) UB Overseas Limited iii) United Breweries (Holdings) Limited **Total**	Nil		Nil	
3	Shares acquired by way of Preferential Allotment purchases (No & %) i) Kingfisher Radio Limited ii) UB Overseas Limited iii) United Breweries (Holdings) Limited **Total**	 35,222,231 Nil Nil 35,222,231	 (25.97%) (25.97%)	 35,222,231 Nil Nil 35,222,231	 (25.97%)* (25.97%)
4	Shares acquired in the open offer (No & %) i) Kingfisher Radio Limited ii) UB Overseas Limited iii) United Breweries (Holdings) Limited **Total**	 27,126,360 27,126,360	 (20.00%) (20.00%)	 17,364,323 9,762,037 Nil 27,126,360	 (12.80%) (7.20%) (20.00%)
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 4,204,585,800		Rs. 4,204,585,800	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any .(No & %) 6.1) Price of the shares acquired 6.2) No of shares acquired 6.3) % of shares acquired	Nil		Nil	
7	Post offer share holding of acquirer (No & %) (2+3+4+6) i) Kingfisher Radio Limited ii) UB Overseas Limited iii) United Breweries (Holdings) Limited **Total**	 62,348,591 62,348,591	 (45.97%) (45.97%)	 52,586,554 9,762,037 Nil 62,348,591	 (38.77%) (7.20%) (45.97%)
8	Pre & Post offer share holding of Public (No & %)	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		78,247,067 (57.69%)	51,120,707 (37.69%)	78,247,067 (57.69%)	51,120,707 (37.69%)

*26% was initially allotted to Kingfisher Radio Limited through the preferential allotment. However, on account of the subsequent increase in the share capital of DAL resulting from exercise of outstanding employee stock options, the shareholding was diluted to 25.97%.

Notes:

The above percentages are calculated based on the voting equity capital comprising 135,631,798 equity shares as on the date of this P.A.

a. The total valid shares tendered under the offer were 37,318,940 and the total shares accepted under the offer are 27,126,360 amounting to an acceptance ratio of 100.00%.
b. Escrow bank has been instructed to release the funds lying in the escrow account.
c. Payment of interest, if any, to the shareholders along with the details thereof. N.A.
d. Status of investor complaints received, if any. All investor queries/complaints received have been replied to.

The Board of Directors of the Acquirer and PACs accepts full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of the Acquirer and PACs under the SEBI (SAST) Regulations.

This announcement should be read in conjunction with the public announcement and the corrigenda referred to in the first paragraph above.

This announcement is expected to be available on the SEBI website at http://www.sebi.gov.in

For and on behalf of the Acquirer and PACs

Edelweiss
Ideas create, values protect

Edelweiss Capital Limited
Express Tower, 14th Floor, Nariman Point, Mumbai – 400 021,
Tel : + 91 22 4086 3535; Fax: + 91 22 2288 2119
Email: dal.openoffer@edelcap.com
Contact Person : Mr. Sachin Kapoor

Date : October 25, 2007
Place : Mumbai